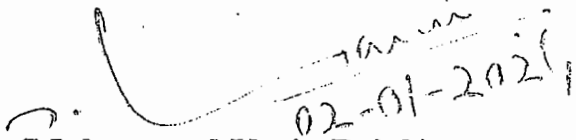


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

CORRIGENDUM

Please read " R/O Nagam, Tehsil Kokernag, District Anantnag" instead of " R/O H.No.43, Highland Enclave, Gogo Road, Humhama, Srinagar" appearing in the Residential Particulars of Ms. Sana Jamal, Advocate upon transfer of her enrolment from Bar Council of Uttar Pradesh to the Roll of Jammu & Kashmir Bar Council issued vide High Court Notification No. 2036 of 2022/RG/LP Dated 15.12.2022.

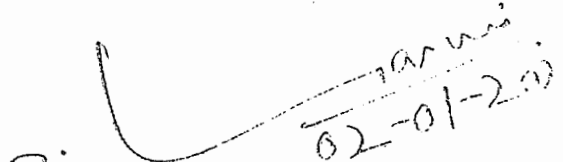

(Mohammad Yasin Beigh)
Registrar (Administration)

No. 178-85/RG/UP

Dated 02/01/2024

Copy forwarded to the:-

1. Principal District & Sessions Judge, Srinagar. **/ANANTNAG**
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
- ✓ 5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Sana Jamal, Advocate D/O Sh. Jamal Ahmad Hashmi
R/O Nagam, Tehsil Kokernag, District Anantnag
A/P H.No.43, Highland Enclave, Gogo Road, Humhama, Srinagar-190007.


Registrar (Administration)